

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066**

CUSTOMS & SERVICE TAX BRANCH

Dated : 27/06/2024

Subject : Detail of pending D.O.T.F. matter – reg.

The following DOTF order has not been received in the Registry till date.

S. No.	Appeal No.	Parties Name	Coram	D.O.H.
1.	C/50434/2019	Devi Sales Corporation	Mr. S.K. Mohanty Hon'ble Member (Judicial) (on Tour) and Mr. P.V. Subba Rao, Hon'ble Member (Technical)	29/01/2024 Appeal Allowed (Detail order to follow)


Deputy Registrar
Customs Branch

Copy to :

1. SPS/PA of the day 29/01/24 – Ms. Sehnaj Bano (for information to Hon'ble Member)
2. Website, CESTAT, New Delhi
3. Office Copy